

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.01.2024

**ORDER NO. 01 of 2024**

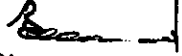
Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 for **CESTAT, New Delhi** from **29.01.2024 to 02.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 29.01.2024 to 02.02.2024	Mr. S. K. Mohanty Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise and Customs Division Bench matters


Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar